

[Mr. Chairman]

statute, he objected to it and he called me fraud three times. I wrote a letter to him today: Mr. so and so, I have removed all references to fraud about you, but I have left references by you about my being a fraud in the record because I have a better sense of humour. I think he will feel ashamed of himself after reading my letter....

SHRI PILOO MODY: He has not come today.

MR. CHAIRMAN: It is a remarkable thing that from the very first time that I have come in this House—the record will show that—that the Fitna as they call it, arises from only a particular quarter. I can prove it by showing the record that it is not an accident that it comes from a particular corner of this House and it comes from two or three Members only who take turns over it. Look up the records. Search the hearts and the Members will know it.

I was very sorry that this should have happened on my birthday. I have never had a birthday like this and I do not think I will have another birthday like this. I am not enamoured of being in the House. I am not enamoured of any job. If I wanted it, I could do it. I could go sycophant and all the rest of it. But I am here because you wanted me and I am assuring you—and I am going on the record—that I will continue only here so long as all of you have confidence in me. But there are occasions when somebody may feel offended; somebody may feel frustrated; somebody may feel upset; that his version was not before the House because I did not give him a chance. I cannot give everybody a chance. When I try to give more chances, the charge is: you fixed eight minutes, you passed beyond it. If I am strict about eight minutes, there is a howl; if I do not stick to it, there is a howl.

From tomorrow I am giving another chance. At the seventh minute, this bell will be rung and on the eighth

minute, in the middle of a sentence, I will stop anybody. And I shall choose only those people who are there. For the rest of the week, I shall try this experiment, after which I shall decide what next to do.

Thank you very much for the kind sentiments which have been expressed by the Leader and members of Parties. I value them and I value them much more than anything else that you have still got confidence in me and that you still think that I can be fair and just to all concerned. Thank you very much.

We have wasted too much time. I hope we will now proceed with the business of the day in the spirit in which the nation expects you to conduct the business of this House.

[Mr. Deputy Chairman in the Chair]

PAPERS LAID ON THE TABLE—
contd.

Report (1979) pertaining to the execution of the provisions of the Monopolies and Restrictive Trade Practices Act, 1969.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): Sir, I beg to lay on the Table, under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969, a copy (in English and Hindi) of the Ninth Annual Report pertaining to the execution of the provisions of the said Act, for the period from 1st January, 1979 to 31st December 1979.

[Placed in Library. See No, L/T-1595/80]

I. Administration Report and Accounts (1979-80) of the Delhi Development Authority.

II. Accounts (1979-80) of the Delhi urban Art Commission and related paper.

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under section 26 of the Delhi Development Act, 1957:—

(i) Annual Administration Report and Accounts of the Delhi Development Authority for the year 1979-80.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT—1570/80 for (i) and (ii)]

II. A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 20 of the Delhi Urban Art Commission Act, 1973:—

(i) Annual Accounts of the Delhi Urban Art Commission, for the year 1979-80, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the Accounts. [Placed in Library. See No. LT—1571/80 for (i) & (ii)]

Report (1979-80) of the National Council for Cooperative Training, New Delhi and related paper.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Eighteenth Annual Report of the National Council for Cooperative Training, New Delhi, for the year 1979-80, together with a Review by Government on the Report. [Placed in Library. See No. LT—1577/80].

I. Report and Accounts (1978-79) of the National Council of Science Museums, Calcutta and related paper

II. Report and Accounts (1979-80) of the Salar Jung Museum, Hyderabad and related paper

III. Report (1979-80) of the National School of Drama, New Delhi and related paper

IV. Report (1979-80) of the Centre for Cultural Resources and Training, New Delhi and related paper.

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V. Report (1979-80) of the Sangeet Natak Akademi, New Delhi and related paper.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(I) (a) Annual Report and Accounts of the National Council of Science Museums, Calcutta, for the year 1978-79, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the National Council of Science Museums.

(c) Statement giving reasons for the delay in laying the document mentioned at (a) above. [Placed in Library. See No. LT—1578/80 for (a) (b) and (c).]

(II) Annual Report and Accounts of the Salar Jung Museum, Hyderabad, for the year 1979-80, together with a Review by Government on the working of the Museum. [Placed in Library. See No. LT—1696/80].

(III) Annual Report of the National School of Drama New Delhi, for the year 1979-80, together with a Review by Government on the working of the School. [Placed in Library. See No. LT—1580/80].

(IV) Annual Report of the Centre for Cultural Resources and Training, New Delhi, for the year 1979-80, together with a Review by Government on the working of the Centre. [Placed in Library. See No. LT—1695/80].

(V) Annual Report of the Sangeet Natak Akademi, New Delhi, for the year 1979-80, together with a Review by Government on the working of the Akademi. [Placed in Library. See No. LT—1579/80]